

NOTICE

It is hereby informed to all stakeholders and users of the eCourts Services Mobile App that an upgraded Version i.e. **eCourts Services Mobile App Version 4.0** will be rolled out with effect from **5th May 2026**.

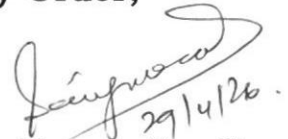
The upgraded version introduces significant improvements, including enhanced performance, improved user interface, and additional features such as direct access to court orders, case conversion tracking, unified quick links, and integration with BHUVAN maps for locating court complexes.

In view of the transition to a new technology platform, all users are **advised to back up their saved case data** from the existing eCourts Services mobile application to avoid any loss of information. Users may utilise the **“Export” feature** available in the current version of the app to securely back up their data prior to the rollout of eCourts Services Mobile App version 4.0.

Date: 29.04.2026

High Court of Jharkhand, Ranchi

By Order,



(Sanjay Kumar No. 2)
Central Project Coordinator